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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 26th April, 2023/ Vaisakha 6, 1945 (Saka)

CORRIGENDUM

In the Competition (Amendment) Act, 2023 (9 of 2023), published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 11th April, 2023, Issue No. 9, in page 19, line 39, *for* "Explanation", *read* "Explanation 1".

K. BISWAL,
Special Secretary to the Govt. of India.